

(6)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH,
J A I P U R.

Date of Decision: 15.5.95.

OA 125/95

K.C. Upadhyay s/o Shri S.L. Upadhyay, aged about 57 years, r/o A-75, Anand Vihar Railway Colony, Jagatpura, Jaipur, at present posted as XEN (C), Western Railway, Bandikui.

... APPLICANT.

Versus

1. Union of India through the General Manager (E), Western Railway, Churchgate, Bombay.
2. Chief Project Manager, Western Railway, Jaipur.
3. Deputy Chief Engineer (Construction), Western Railway, Bandikui.

... RESPONDENTS.

CORAM:

HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN.

For the Applicant ... SHRI DINESH KALA.

For the Respondents ... SHRI MANISH BHANDARI.

O R D E R

PER HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN.

In this application u/s 19 of the Administrative Tribunals Act, 1985, the applicant K.C. Upadhyay has challenged the impugned order dated 9.2.95 (Annexure A-1), by which it was communicated that he will be retiring from Railway Service w.e.f. 31.3.95 (AN) on attaining the age of superannuation. The applicant has claimed a direction to the respondents to treat his date of birth to be 12.7.37 instead of 12.3.37.

2. I have heard the learned counsel for the parties. The learned counsel for the applicant states that the relief claimed has already been granted to him. He,

therefore, does not press this application on merits.
This application is dismissed as not pressed, with no
order as to costs.

Gopal Krishna
(GOPAL KRISHNA)
VICE CHAIRMAN